

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) (Insolvency) No. 1335 of 2019

IN THE MATTER OF:

Shrem Residency Pvt. Ltd. ...Appellant

Vs

GRG Estates Pvt. Ltd.Respondent

With

Company Appeal (AT) (Insolvency) No. 1336 of 2019

IN THE MATTER OF:

Shrem Residency Pvt. Ltd. ...Appellant

Vs

Shraman Estates Pvt. Ltd.Respondent

Present:

**For Appellant: Mr. Mukesh Jain, and Mr. Ayushman Bhutani,
Advocates.**

For Respondent:

ORDER

20.01.2020: Post the case 'for orders' before appropriate bench on **3rd**
February, 2020.

[Justice S. J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

am/sk